

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

**C. P. NO. 141(ND)/2012**

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.10.2017**


**NAME OF THE COMPANY: M/s. Baseline Infradevelopers Pvt. Ltd. & Ors.**

**SECTION OF THE COMPANIES ACT: 425**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
	For the Petitioner (s)	: Mr. P. Nagesh, Mr. Rajeev K. Goel and Mr. Ajay Garg, Advocates		
	For the Respondent (s):	Mr. Rachit Mittal and Ms. Tanvi Aggarwal, Advocates for R-17		
		Mr. Sudhir Nandiagoy, Sr. Advocate with Mr. Zreston Hastapi, Advocate for R-18		

**ORDER**

To come up on 13<sup>th</sup> November, 2017 with the connected m

  
**(S. K. Mohapatra)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**

(Lekhraj Singh)